

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata.

ORDER SHEET

COURT NO. : 1

08.01.2021

C.P.C/350/102/2019

O.A./350/1822/2017

MOHAN CHANDRA BARUI & OTHERS

-V/S-

MR P S MISHRA & ORS

ITEM NO:61

FOR APPLICANTS(S) Adv. : Mr. N. Roy

FOR RESPONDENTS(S) Adv.: Mr. K. Sarkar

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Notes of The Registry	Order of The Tribunal
	Heard ld. counsel for petitioner and alleged contemnors.
	Since the speaking order has already been issued, CPC is dropped.
	Notices, issued, if any, are also discharged.



(TARUN SHRIDHAR)
MEMBER(A)



(BIDISHA BANERJEE)
MEMBER (J)

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